F.No. 01(03)/Roster/CESTAT/2024 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 45 of 2024

Hon'ble President is pleased to order the sitting commencing from 01.04.2024 to 28.06.2024 for CESTAT, Kolkata as follows:

From	CORAM Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	WORKS ASSIGNED Excise Division Bench matters
From	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Tudicial)	Customs and Service Tax Division Bench matters

Note:

- In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single
- Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour
- 3. All part heard matters are released for fresh hearing before the regular bench.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

SPS to Hon'ble President/Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 46 of 2024

Hon'ble President is pleased to order the sitting commencing from **01.04.2024** to **28.06.2024** for **CESTAT**. **Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.04.2024 to 28.06.2024	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 01.04.2024 to 28.06.2024	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- 2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- 3. All part heard matters are released for fresh hearing before the regular bench.
- 4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 47 of 2024

Hon'ble President is pleased to order the sitting commencing from 01.04.2024 to 28.06.2024 for CESTAT. Bangalore as follows:-

DEDICE	The control building alore as follows	
PERIOD	CORAM	WORKS ASSIGNED
From 01.04.2024 to 28.06.2024	Mr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 01.04.2024 to 28.06.2024	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

- In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by 1. the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- 3. All part heard matters are released for fresh hearing before the regular bench.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

(Bineesh Kumar K. S.)

Registrar

By Order

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/0/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 48 of 2024

Hon'ble President is pleased to order the sitting commencing from **01.04.2024** to **28.06.2024** for **CESTAT**, **Ahmedabad** as follows:-

DEDIOD		
PERIOD	CORAM	WORKS ASSIGNED
From 01.04.2024 to 28.06.2024	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Excise and Customs Division Bench matters
From 01.04.2024 to 28.06.2024	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- 2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- 3. All part heard matters are released for fresh hearing before the regular bench.
- 4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

(Bineesh Kumar K. S.)

Registrar

By Order

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 49 of 2024

Hon'ble President is pleased to order the sitting commencing from **01.04.2024** to **28.06.2024** for **CESTAT**, **Allahabad** as follows:-

PERIOD	Allanabad as follows:-	
	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and	WORKS ASSIGNED
to 28.06.2024	Mr. Sanjiv Srivastava, Hon'ble Member (Judicial) and	Customs, Excise and Service Tax Division Bench matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
- 2. All part heard matters are released for fresh hearing before the regular bench.
- 3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 50 of 2024

Hon'ble President is pleased to order the sitting commencing from **01.04.2024** to **28.06.2024** for **CESTAT**. **Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.04.2024	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and	Customs, Excise and
to 28.06.2024	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Service Tax Division
		Bench matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
- 2. All part heard matters are released for fresh hearing before the regular bench.
- 3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2024

ORDER NO. 51 of 2024

Hon'ble President is pleased to order the sitting commencing from **01.04.2024** to **28.06.2024** for **CESTAT**, **Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.04.2024	f the danaly, non ble member (duretar) and	Customs, Excise and
to 09.04.2024	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Service Tax Division
		Bench matters
From 10.04.2024	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Single Member Bench
to 28.06.2024		matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
- 2. All part heard matters are released for fresh hearing before the regular bench.
- 3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.